

NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI


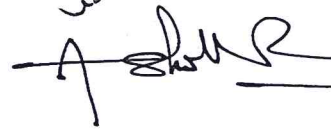
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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/11/2017 AT 10.30 AM

PRESENT: SHRI CH. MOHD SHARIEF TARIQ, MEMBER – JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/237/2016
NAME OF THE PETITIONER(S) : VARADHARAJAN & ANOTHER
NAME OF THE RESPONDENT(S) : UDHAYEM LEASING & INVESTMENT LTD
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	Gr. Sivashankaran	Counsel to R ₁ to R ₉ .	
2.	R. VIDHYASHANKAR R. ASHOK KUMAR	Counsel for Petitioners	

ORDER

Counsels for both the parties are present and prayed for time to make final submissions. At request, time is enlarged. Put up on **19.12.2017 at 10.30 A.M.**


MEMBER (TECHNICAL)
ghk


MEMBER (JUDICIAL)